

SPECIAL BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/285(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"THE REGISTRAR OF COMPANIES WEST BENGAL VS LOVELY TRADECOM PRIVATE LIMITED "
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Petitioner
Mr. Jayesh Choradia, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. As per the tracking report, service affidavit has been filed by RoC, WB and it has also been served upon the respondents. However, none appears for respondents.
3. Respondents are, therefore, set *ex parte*
4. Post this matter for arguments on **20/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**